

<b>List of Bilateral Memorandum of Understanding (MoUs) signed by SEBI</b>		
<b>S. No.</b>	<b>Authority</b>	<b>Date of signing</b>
1.	Securities and Exchange Commission, <b>USA</b>	March 06, 1998
2.	Securities Commission of <b>Malaysia</b>	May 14, 2001
3.	Financial Services Commission of <b>Mauritius</b>	December 12, 2002
4.	Securities and Exchange Commission of <b>Sri Lanka</b>	January 23, 2003
5.	Monetary Authority of <b>Singapore</b>	October 13, 2003
6.	Commodities and Futures Trading Commission, <b>USA</b>	April 28, 2004
7.	China Securities Regulatory Commission, <b>China</b>	September 15, 2006
8.	Emirates Securities and Commodities Authority, <b>UAE</b>	March 26, 2007
9.	Securities and Exchange Commission, <b>Thailand</b>	April 10, 2007
10.	Securities and Exchange Commission, <b>Nigeria</b>	April 10, 2007
11.	Financial Supervisory Commission (FSC) of <b>Taiwan</b>	April 11, 2007
12.	<b>Indonesian</b> Capital Market and Financial Institutions Supervisory Agency (BAPEPAM-LK)	April 11, 2007
13.	Israel Securities Authority, <b>Israel</b>	November 08, 2007
14.	State Securities Commission of <b>Vietnam</b>	November 28, 2007.
15.	Securities and Exchange Commission, <b>Pakistan</b>	January 23, 2008
16.	Federal Financial Markets Service of Russian Federation, <b>Russia</b> .	December 05, 2008
17.	Dubai Financial Services Authority, <b>DIFC</b>	October 28, 2009